



क्षेत्रीय कार्यालय उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, नोएडा
Regional Office, U.P. Pollution Control Board, Noida

पत्रांक : 399/L-44/2020

दिनांक: 07/08/2020

To,

The Registrar,
The National Green Tribunal,
Principal Bench,
New Delhi
E-mail- judicial-ngt@gov.in & ngt.filling@gmail.com

Sub: Compliance report in compliance to order passed by Hon'ble NGT, New Delhi on dated 21.08.2019 in matter of OA No. 618/2016 I.A. No. 399/2019 Sanjay Kumar (Applicant) Versus State of Uttar Pradesh & Ors. Respondent(s).

Sir,

With reference to the subject mentioned above, this is to inform you that in compliance to the order passed by Hon'ble NGT, New Delhi on dated 21.08.2019 in the matter of OA No. 618/2016 I.A. No. 399/2019 Sanjay Kumar (Applicant) Versus State of Uttar Pradesh & Ors. Respondent(s), the compliance report is submitted for your kind perusal and necessary action please.

Yours Sincerely

Praveen

(Praveen Kumar)

Regional Officer

UP Pollution Control Board,
Noida

E-Mail- ro_noida@uppcb.com

Copy to:

1. Chief Executive Officer, New Okhla Industrial Development Authority, Noida, Gautam Budh Nagar for information.
2. Member Secretary, U.P. Pollution Control Board, Lucknow for information.
3. Shri Pradeep Misra, Advocate, Hon'ble Supreme Court/ NGT, New Delhi for perusal and necessary action please.
4. Chief Law Officer, U.P. Pollution Control Board, Lucknow for information.
5. Chief Environmental Officer, Circle-I, U.P. Pollution Control Board, Lucknow for information.

Praveen

Regional Officer

BEFORE
THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No-618/2016, I.A. No. 399/2019

Sanjay Kumar

Applicant(s)

V/S

State of Uttar Pradesh & Ors.

Respondent(s)

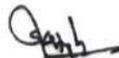
Compliance Report

Hon'ble NGT has passed the following order on dated 21.08.2019:-

“The Learned Counsel for respondents submit that before finally deciding the application that inspection of the unit may be conducted by Uttar Pradesh Pollution Control Board and Noida Authority. For that purpose the unit may be permitted to run for three weeks, after being de-sealed by the Noida Authority. Thereafter, the unit shall not function. The report may be filed by the Uttar Pradesh Pollution Control Board and Noida Authority within two weeks, thereafter.”

In compliance of the NGT's above order the following steps have been taken:-

1- In compliance of the said order, this office issued a letter vide letter no- 671/O.A. no. 618/2019 dt- 30-08-2019 (Copy enclosed as **Annexure-1**) to Noida authority and asked to nominate its representative for joint inspection of the unit. The de-sealing of the unit was to be done by NOIDA Authority and it was stated in the

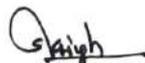


एस० के० सिंह
सहायक प्रबन्धक
वर्क सर्किल-९, नोएडा



कृष्ण मोहन श्रीवास्तव
सहा० पर्या० अभियन्ता
उ०प्र० प्रदूषण नियंत्रण बोर्ड,
नोएडा

- letter, so that the unit may be inspected and monitored by the joint committee as per directions received from this Hon'ble Tribunal.
- 2- Noida Authority nominated its representative vide letter no. Noida/wc-9/2019/1275 dt. 04-09-2019. Copy enclosed as **Annexure-2**.
 - 3- Meanwhile NOIDA Authority issued a letter no.-Noida/wc-9/2019/1339 dt. 13-09-2019 to M/s Saroj Construction Co. to deposit the environmental compensation of Rs. 5,00,000/- levied on them with reference to Hon'ble NGT's order. Copy enclosed as **Annexure-3**.
 - 4- The Saroj Construction Co. has deposited Rs.5,00,000/- in Noida Authority in compliance of the notice issued by Noida Authority. The Saroj Construction Co. requested to de-seal the unit vide letter dated- 11-10-2019. Copy enclosed as **Annexure-4**.
 - 5- The Saroj Construction Co. has deposited a demand draft of Rs. 5,000/- in the Regional Office, UPPCB, Noida on 29-05-2019 (Copy enclosed as **Annexure-5**) in compliance of Hon'ble NGT's order dated 12-11-2018 Copy enclosed as **Annexure-6**
 - 6- Senior Manager, Work Circle-9, Noida Authority, Noida de-sealed the Hot Mix Plant M/s Saroj Construction Co. Village-Nagli Wajidpur, Sector-135, Phase-II, Noida on dated 06-11-2019. Letter no-Noida/Senior Manager-Work Circle-9/2019/1560 dated 06-11-2019 is enclosed as **Annexure-7**
 - 7- M/s Saroj Construction Co. Village Nagli Wajidpur, Sector-135, Phase-II, Noida vide its letter dated 27-05-2020 (Copy enclosed as **Annexure-8**) informed to Regional Officer U.P. Pollution Control



एस० के० सिंह
सहायक प्रबन्धक
वर्क सर्किल-९, नौएडा



कृष्ण मोहन श्रीवास्तव
सहा० पर्या० अभियन्ता
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड,
नौएडा

Board, Noida and Senior Manager, Work Circle-9, Noida Authority, Noida that the plant could not be operated, after being de-sealed on dated 06-11-2019 by Noida Authority due to maintenance work. Now after maintenance and repair work it is in the position to operate. Also the proprietor of the Hot Mix Plant requested for inspection and to submit the report to Hon'ble NGT.

8- The undersigned Officer's of Regional Office, U.P. Pollution Control Board, Noida and Work Circle-9, Noida Authority, Noida inspected the Hot Mix Plant on dated 19-06-2020. The inspection report is as following:-

- (a) The Hot Mix Plant was found operating during the inspection.
- (b) The capacity of Hot Mix Plant is 60 to 90 Ton per hour. One DG Set of capacity 250 KVA is established to operate the Hot Mix Plant. DG Set is covered with acoustic enclosure. A chimney is attached with DG Set. Height of the chimney is as per norms prescribed by CPCB.
- (c) The Air Pollution Control System "Bag House filter Unit" and chimney of height 44 ft. from ground level is attached in the Hot Mix Plant to control the air pollution (Photographs Enclosed as **Annexure-9**). The Air Pollution Control System "Bag House Filter Unit" was found operating during the inspection. The Stack monitoring was done during the inspection. The report is enclosed herewith as **Annexure-10** as per stack monitoring report the different parameters observed were found within limit prescribed by CPCB.

9- Ambient Air Quality Monitoring near Office and store of the M/s Saroj Construction Co. was also done. The report is enclosed herewith as **Annexure-11**. The parameters of the monitoring were found within limits, as prescribed by CPCB.



एस० के० सिंह
सहायक प्रबन्धक
वर्क सर्किल-९, नोएडा

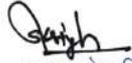


कृष्ण मोहन श्रीवास्तव
सहा० पर्या० अभियंता
उ०प्र० प्रदूषण नियंत्रण बोर्ड,
नोएडा

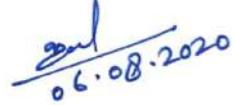
10-The Senior Manager, Work Circle-9, Noida Authority, Noida has further sealed the Hot Mix Plant on 10-07-2020 letter no-Noida/Senior Manager-Work Circle-9/2020/1230 dated 10-07-2020 is enclosed herewith as **Annexure-12**.

Based on the observations during inspection and monitoring reports received, the Hot Mix Plant may be allowed to operate after obtaining Consent To Operate (CTO), from U.P. Pollution Control Board with the directions to ensure and comply with stack emission norms and Ambient Air Quality norms as prescribed by CPCB and the directions/orders of this Hon'ble Tribunal.

In the view of aforesaid submissions, it is humbly prayed that the compliance report as above may kindly be taken on record and suitable order may kindly be passed in the matter.



एस० के० सिंह
सहायक प्रबन्धक
वर्क सर्किल-9, नोएडा



कृष्ण मोहन श्रीवास्तव
सहा० पर्या० अभियन्ता
उ०प्र० प्रदूषण नियंत्रण बोर्ड,
नोएडा

Item No. 05

Court No. 2

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 618/2016
(M.A. No. 1193/2016, 332/2017, 105/2018, 782/2018,
1408/2018, I. A. Nos. 311/2019 & 399/2019)

Sanjay Kumar

Applicant(s)

Versus

State of UP & Ors.

Respondent(s)

Date of hearing: 21.08.2019

CORAM:
HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE, JUDICIAL MEMBER
HON'BLE DR. SATYAWAN SINGH GARBYAL, EXPERT MEMBER

For Applicant(s)

Mr. Gaurav Kumar Bansal,
Advocate in M.A. No. 399/2019

For Respondent(s)

Mr. Rajkumar, Advocate
Mr. Pradeep Misra and Mr.
Daleep Dhyani, Advocates
Mr. Rajesh Raina, Advocate
Mr. Sanjay Kumar Pandey,
Advocate
Dr. Sandeep Singh and Mr. Vinay
Pal, Advocates
Mr. Ravindra Kumar, Advocate

ORDER

I.A. NO. 399/2019

The Learned Counsel for respondents submit that before finally deciding the application it would be appropriate that inspection of the unit may be conducted by Uttar Pradesh Pollution Control Board and NOIDA Authority. For that purpose the unit may be permitted to run for three weeks, after being de-sealed by the NOIDA Authority. Thereafter, the unit shall not function. The

SAROJ CONSTRUCTION Co.

Proprietor

एस० के० सिंह
सहायक प्रबन्धक
चक सर्फिस-9, नोएडा

कृष्ण मोहन श्रीवास्तव
सहा० पर्या० अभियान्ता
उ०प्र० प्रदूषण नियंत्रण बोर्ड

report may be filed by the Uttar Pradesh Pollution Control Board and NOIDA Authority within two weeks, thereafter.

List on 21st October, 2019.

I.A. No. 311/2019

This interlocutory application has been filed by M/s. Balaji Construction with the prayer that they may be permitted to operate, after being de-sealed.

In this case a joint inspection has already been conducted and the unit was found compliant. Consent to operate has also been granted to the unit, by the authority concerned.

In the aforesaid circumstances, we deem it proper to allow this application. It is ordered that Uttar Pradesh Pollution Control Board and NOIDA Authority may de-seal the unit for the purpose of operating. However, the State PCB shall conduct monthly periodical inspection of the unit.

Main Matter

List the matter on 21st October, 2019.

Raghuvendra S. Rathore, JM

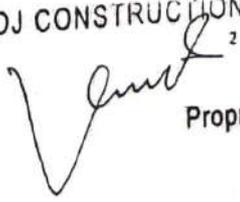
Dr. Satyawan Singh Garbyal, EM

August 21, 2019
JG

SAROJ CONSTRUCTION Co.

Proprietor


एस० के० सिंह
सहायक प्रबन्धक
वर्क सर्किल-9, नौएडा


कृष्ण मोहन श्रीवास्तव
सहा० पर्या० अभियन्ता
उ०प्र० प्रदूषण नियंत्रण बोर्ड,
नौएडा

राष्ट्रीय कार्यलय
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, नोएडा

ई-12 1, सेक्टर-6, नोएडा, उत्तरप्रदेश

वेबसाइट: www.uppollb.org, फोन: 0120-4274552

दिनांक 20/8/19

Mohit Jaiswal

2574

2/9/19

मुख्य कार्यपालक अधिकारी,
नवीन ओखला औद्योगिक विकास प्राधिकरण,
सेक्टर-6, नोएडा

विषय- राष्ट्रीय हरित अधिकरण, प्रिंसिपल बेंच, नई दिल्ली के आदेश के सम्बन्ध में।

संदर्भ

सूचना संरोधक कंसल्टिंग कंपनी, नगली गाजिदपुर, सेक्टर-105, नोएडा के पत्रांक सूच्य दिनांक 20/08/2018 जो अधीनस्थकारी को सम्बोधित एवं मुख्य कार्यपालक अधिकारी, नोएडा, को पृष्ठांकित है, का संदर्भ लेते हुए कष्ट करें जिसके साथ इकाई प्रतिनिधि द्वारा राष्ट्रीय हरित अधिकरण, प्रिंसिपल बेंच, नई दिल्ली के ओएन नं 618/2016(एम0ए0न01193/2016, 332/2017, 105/2018, 782/2018, 1528/2018 आदि एन नं 311/2019 एण्ड 399/2019) दिनांक 21/08/2019 द्वारा जारी आदेश की प्रति संलग्न की गयी है। उक्त आदेश के अनुक्रम में आपसे अनुरोध है कि इकाई के संयुक्त निरीक्षण हेतु अपने विभाग के सम्बन्धित अधिकारी को नामित करने का कष्ट करें।

सूचनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु प्रेषित।

भवदीय

(डा० अनिल कुमार सिंह)
20/8/19
क्षेत्रीय अधिकारी

लम्नक-एन0जी0टी0के आदेश एवं सद्योग के पत्र की प्रति।

लिपि- मुख्य कार्यपालक अधिकारी, नवीन ओखला औद्योगिक विकास प्राधिकरण, मुख्य प्रशासनिक भवन, सेक्टर-6, नोएडा को सूचनार्थ सादर प्रेषित।

कृष्ण मोहन श्रीवास्तव
सहा० पर्या० अभियन्ता
उप० प्रदूषण नियंत्रण बोर्ड
नोएडा

नौएडा

नवीन ओखला औद्योगिक विकास प्राधिकरण

कार्यालय वरिष्ठ प्रबन्धक
वर्क सर्किल-9, सैक्टर-39, नौएडापत्र सं० नौएडा/व०प्र०-व०स०-9/2019/ 1275
दिनांक 4/9/192/9/19
05-9-19क्षेत्रीय अधिकारी,
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड,
ई -12/1, सैक्टर-1
नौएडा, गौतमबुद्धनगर

विषय :- राष्ट्रीय हरित अधिकरण, प्रिसिपल बेंच, नई दिल्ली के आदेश के सम्बन्ध में।

कृपया उपरोक्त विषयक अपने कार्यालय के पत्र सं० 671/ओ०ए० नं० 618/2019 दिनांक 30.08.2019 का सन्दर्भ ग्रहण करने का कष्ट करें जिसके द्वारा मा० राष्ट्रीय हरित अधिकरण, प्रिसिपल बेंच, नई दिल्ली के द्वारा जारी आदेश दिनांक 21.08.2019 के क्रम में मै० सरोज कन्सट्रक्शन कम्पनी, नगली वाजिदपुर, सैक्टर-135, नौएडा के इकाई की संयुक्त निरीक्षण हेतु अधिकारी नामित करने हेतु अनुरोध किया गया है।

उपरोक्त के क्रम में अवगत कराना है कि उक्त इकाई के संयुक्त निरीक्षण हेतु इस वर्क सर्किल के श्री सतेन्द्र गिरि, प्रबन्धक (मो० 9205691306) को नामित किया जाता है।
अतः पत्र सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।



(विजय रावल)

वरिष्ठ प्रबन्धक
वर्क सर्किल-9, नौएडा

प्रतिलिपि :-

1. महाप्रबन्धक (के०) महोदय को सादर सूचनार्थ प्रेषित।
2. प्रबन्धक (जी) को आवश्यक कार्यवाही हेतु।


वरिष्ठ प्रबन्धक
वर्क सर्किल-9, नौएडा



कृष्ण मोहन श्रीवास्तव
सहा० पर्या० अभियन्ता
उ०प्र० प्रदूषण नियंत्रण बोर्ड,
नौएडा

नौएडा नवीन औखला औद्योगिक विकास प्राधिकरण
कार्यालय वरिष्ठ प्रबन्धक
वर्क सर्किल-9, सेक्टर-39, नौएडा

पत्र सं० नौएडा/व०प्र०-व०स०-9/2019/ 1339
दिनांक 13/09/19

M/s Saroj Construction Co.
Village, Wajidpur,
Sector-135, Noida
Distt. G.B. Nagar, U.P.

कृपया आपके द्वारा पत्र सं० शून्य दिनांक 28.08.2019 के माध्यम से मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली के आदेश दिनांक 21.08.2019 के क्रम में हॉट मिक्स प्लांट को डि-सील करने का अनुरोध किया गया है। इस सम्बन्ध में अवगत कराना है कि पूर्व में मा० हरित अधिकरण, नई दिल्ली द्वारा एप्लीकेशन सं० 618/2016 के अन्तर्गत दिनांक 23.11.2016 को पारित आदेशों के क्रम में दिनांक 25.11.2016 को उक्त हॉट मिक्स प्लांट पर धनराशि रू० 5,00,000.00 का अर्धदण्ड आरोपित किया गया था, जिसको कि आपके द्वारा अभी तक जमा नहीं किया गया है।

अतः आपसे अपेक्षा की जाती है कि मा० हरित अधिकरण, नई दिल्ली द्वारा एप्लीकेशन सं० 618/2016 के अन्तर्गत दिनांक 23.11.2016 को पारित आदेशों के क्रम आरोपित अर्धदण्ड की धनराशि रू० 5,00,000.00 को यथाशीघ्र जमा कराकर, इस कार्यालय को जमा चालान की प्रति उपलब्ध कराना सुनिश्चित करें ताकि मा० हरित अधिकरण, नई दिल्ली द्वारा पारित दिनांक 21.8.2019 को पारित आदेशों के क्रम में आपके आवेदन पर अग्रिम कार्यवाही की जा सके।

वरिष्ठ प्रबन्धक
वर्क सर्किल-9, नौएडा

प्रतिलिपि :-

1. निजी सचिव को मुख्य कार्यपालक अधिकारी महोदय के सादर अवलोकनार्थ।
2. महाप्रबन्धक-के महोदय को सूचनार्थ।
3. क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, सेक्टर-1, नौएडा को इस आशय से प्रेषित कि कृपया अपने स्तर से मैसर्स सरोज कन्स्ट्रक्शन कं० को अर्धदण्ड की धनराशि जमा कराने हेतु निर्देश देने का कष्ट करें।
4. विधि अधिकारी को आवश्यक कार्यवाही हेतु।
5. प्रबन्धक-(जी)/श्री एस० के० सिंह, सहा० प्रबन्धक को आवश्यक कार्यवाही हेतु।

वरिष्ठ प्रबन्धक
वर्क सर्किल-9, नौएडा

कृष्ण मोहन श्रीवास्तव
सहा० पर्या० अभियन्ता
उ०प्र० प्रदूषण नियंत्रण बोर्ड,
नौएडा

में

वरिष्ठ प्रबन्धक वर्क सर्किल-9
नवीन ओखला औद्योगिक विकास प्राधिकरण
सेक्टर-39, नोएडा।

विषय- आप द्वारा आरोपित अर्थदण्ड की धनराशि जमा किये जाने के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक अपने पत्र संख्या नोएडा/व.प्रा.-व.स.-9/2019/1339 दिनांक 13.09.2019 का संदर्भ ग्रहण करें। इस सम्बन्ध में आप द्वारा आरोपित अर्थदण्ड रू0 5,00,000.00 (पांच लाख रुपये) नोएडा एन0जी0टी0 पैनाल्टी के मद में इण्डियन ओवरसीज बैंक में दिनांक 11.10.2019 को जमा कर दी गयी है। जिसकी प्रति संलग्न है।

अतः आपसे अनुरोध है कि कृपया माननीय एन0जी0टी0 द्वारा ओ0ए0 नं0 618/2016 में आई0ए0 नं0 399/2019 में दिनांक 21.08.2019 को पारित किये गये आदेश के अनुपालन में हमारे प्लान्ट की डी सीलिंग की कार्यवाही शीघ्र करने की कृपा करें।
संलग्नक-उपरोक्तानुसार।

भवदीय,

विनोद चौहान (प्रोपराइटर)
सरोज कन्स्ट्रक्शन कम्पनी
ग्राम वाजिदपुर, यमुना पुस्ता
नोएडा



विनोद चौहान (प्रोपराइटर)

✓ प्रतिलिपि-क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, नोएडा को सूचनार्थ।

AB
11/10/19



कृष्ण मोहन श्रीवास्तव
सहा० पर्या० अभियन्ता
उ०प्र० प्रदूषण नियंत्रण बोर्ड,
नोएडा

Recd
M
29-5-19

To,
Regional Officer
Noida
Uttar Pradesh Pollution Control Board
Noida

29/05/2019

Reference: Order dated 12/11/2018 passed in O.A No. 618 2016

Sub: Deposition of Rs. 5000/- in the nature of Demand Draft

Sir,

As you are aware that Hon'ble National Green Tribunal vide its Order dated 12/11/2018 issued in Original Application No. 618 of 2016 has directed the undersigned to deposit an amount of Rs. 5000/- before Uttar Pradesh Pollution Control Board.

In accordance with the same please accept the Demand Draft of Rs. 5000/-.

Thanking You.

SAROJ CONSTRUCTION Co.

Vinod Chauhan

Regards
Proprietor
Vinod Chauhan

Proprietor

Saroj Construction Company

JE/Sr. Acctt/PEZ

east
कृष्ण मोहन श्रीवास्तव
सहा० पर्या० अभियन्ता
उ०प्र० प्रदूषण नियंत्रण बोर्ड,
नोएडा

Item No.
05

November
12, 2018

and thereafter joint inspection be conducted by PCB or informing PCB that because of repair works joint inspection may not be conducted now. No information was given in respect of as to when the repairing works would be completed and the date when the inspection team may visit the unit.

It has been submitted by the Learned Counsel for the Applicant that because of a blanket ban granted by Environment Protection and Control Authority (EPCA), the inspection could not have been conducted.

From the aforesaid, it is clear that Applicant is taking two inconsistent stands, one in relating to repairing work and other that of the ban order passed by EPCA. But as the ban order came into being on 5th November, 2018, the unit could have been made to function after de-sealing on 29th October, 2018 or appropriate intimation should have been given to PCB with regard to their visit.

Therefore, we direct the Applicant to pay a cost of Rs. 5,000/- to the State PCB and thereafter when, the repairing work is complete and the ban order is revoked/modified intimation may be given to PCB so that inspection can be conducted for the purpose.

List this matter on 30th November, 2018.

.....JM
(Raghuvendra S. Rathore)

.....EM
(Dr. Satyawan Singh Garbyal)

sn

नौएडा नवीन ओखला औद्योगिक विकास प्राधिकरण
कार्यालय वरिष्ठ प्रबन्धक
वर्क सर्किल-9, सैक्टर-39, नौएडा

पत्र सं० नौएडा/व०प्र०-व०स०-9/2019/1560
दिनांक 6/11/19

डि-सील प्रमाण पत्र

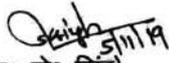
माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा M/s Saroj Construction Co. के एप्लीकेशन सं० 399/2019 में दिनांक 21.08.2019 को निम्नलिखित आदेश पारित किये गये :-

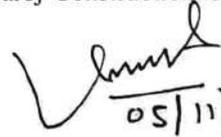
M.A. No. 399/2019

The Learned Counsel for respondents submit that before finally deciding the application it would be appropriate that inspection of the unit may be conducted by Uttar Pradesh Pollution Control Board and NOIDA Authority. For that purpose the unit may be permitted to run for three weeks, after being de-sealed by the NOIDA Authority. Thereafter, the unit shall not function. report may be filed by the Uttar Pradesh Pollution Control Board and NOIDA Authority within two weeks, thereafter.

उक्त आदेशों के अनुपालन में M/s Saroj Construction Co. के द्वारा ग्राम नगली वाजिदपुर के साथ डूब क्षेत्र में स्थापित हॉट मिक्स प्लांट को दिनांक 05.11.2019 को डि-सील किया जाता है।

माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा दिये गये निर्देशों का पालन M/s Saroj Construction Co. द्वारा सुनिश्चित किया जायेगा। उक्त हॉट मिक्स प्लांट पर मा० माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली के निर्देशों की अवहेलना होने पर M/s Saroj Construction Co. स्वयं जिम्मेदार होंगे।


(एस० के० सिंह)
सहा० प्रबन्धक, व०स०-9


05/11/2019
(विनोद चौहान)
मै० सरोज कन्सट्रक्शन कम्पनी
220, पी-3, कृष्णा अपरा प्लाजा
सैक्टर-18, नौएडा

प्रतिलिपि :-

1. जिलाधिकारी, गौतमबुद्धनगर (नोडल अधिकारी) को सादर सूचनार्थ।
2. मुख्य विधि सलाहकार महोदय को सादर सूचनार्थ।
3. महाप्रबन्धक-(के) महोदय को सादर सूचनार्थ।
4. क्षेत्रीय अधिकारी, उत्तर प्रदेश प्रदूषण बोर्ड, सैक्टर-1, नौएडा।
5. प्रबन्धक-जी/श्री एस० के० सिंह, सहा० प्रबन्धक।
6. थानाध्यक्ष, थाना-एक्सप्रेस वे, सैक्टर-135, नौएडा।


वरिष्ठ प्रबन्धक
वर्क सर्किल-9, नौएडा


कृष्ण मोहन श्रीवास्तव
सहा० पर्या० अभियन्ता
उ०प्र० प्रदूषण नियंत्रण बोर्ड,
नौएडा

05/11/19
एस० के० सिंह
प्रबन्धक
11-11-19



SAROJ CONSTRUCTION CO.

REGD OFFICE : 210/220, KRISHNA APRA PLAZA SECTOR 18, NOIDA
 MOB.: +91-98733 74477, 98736 74477 E-mail: sco4477@gmail.com

Ref. No.:

Date. 27/05/2020

सेवा में,

- 1) क्षेत्रीय अधिकारी,
 उ०प्र० प्रदूषण नियंत्रण बोर्ड,
 नोएडा।
- 2) वरिष्ठ प्रबन्धक,
 नवीन ओखला औद्योगिक विकास प्राधिकरण,
 वर्क सर्किल-9, सेक्टर-39, नोएडा।

महोदय,

माननीय राष्ट्रीय हरित अधिकरण नई दिल्ली द्वारा ओ०ए० नं० 618/2016 में आई नं० 399/2019 में दिनांक 21.08.2019 को पारित किये गये आदेश के अनुपालन में वरिष्ठ प्रबन्धक, वर्क सर्किल-9, नोएडा द्वारा हमारे प्लांट को दिनांक 05.11.2019 को डिसील किया गया था। हमारे द्वारा प्लांट का मेन्टीनेंस कार्य कराया जा रहा था जिसके कारण संचालन नहीं किया जा सका। अब हमारे प्लांट का मेन्टीनेंस कार्य पूर्ण हो चुका है तथा हम प्लांट को संचालित करने की स्थिति में हैं। अतः कृपया हमारे प्लांट का निरीक्षण कर रिपोर्ट माननीय राष्ट्रीय हरित अधिकरण को प्रेषित करने की कृपा करें।

- संलग्नक:-(1) मा०एन०जी०टी० का आदेश दि० 21.08.2019।
 (2) नोएडा अथारिटी का प्लांट को डिसील करने का प्रमाण पत्र दिनांक 06.11.2019।

AEE

27/5/2020

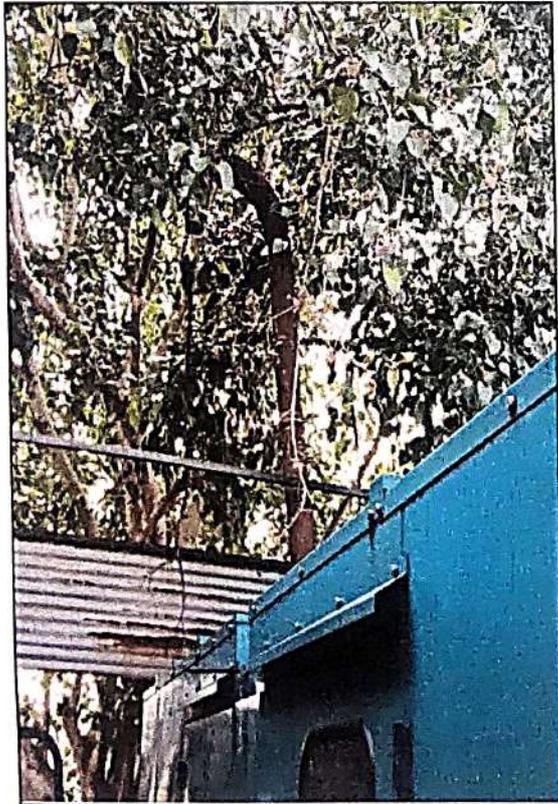
भवदीय,

(विनोद चौहान)
 मे० सरोज कन्स्ट्रक्शन कम्पनी
 220, पी-3, कृष्णा अपरा प्लाजा,
 सेक्टर-18, नोएडा

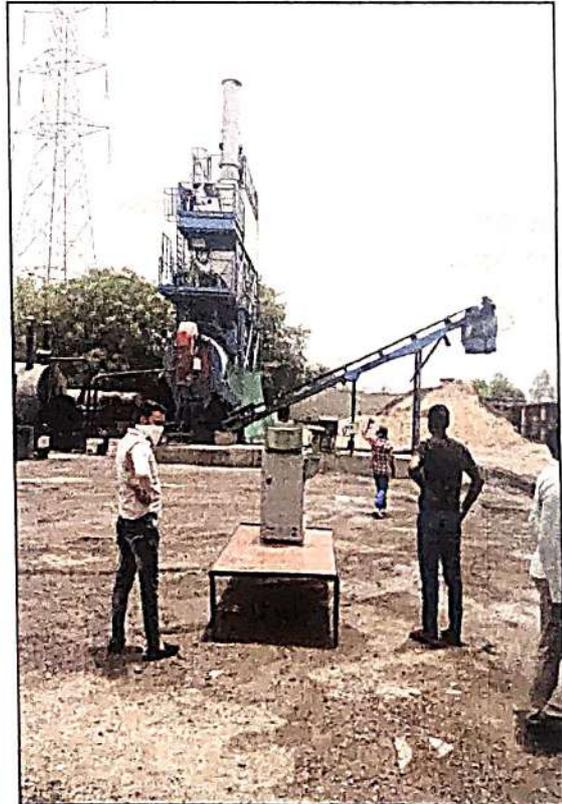
कृष्ण मोहन श्रीवास्तव
 सहा० पर्या० अभियन्ता
 उ०प्र० प्रदूषण नियंत्रण बोर्ड,
 नोएडा



Dust collection in the Truck from bag filter house of Hotmix Plant
M/s Saroj Construction Co. Noida



D.G. Set 250 KVA Attached with Chimny in
M/s Saroj Construction Co. Noida



Ambient Air Monitoring Near Hotmix Plant
M/s Saroj Construction Co. Noida

कुष्ण मोहन श्रीवास्तव
सह० पर्या० अभियन्ता
उ०प्र० प्रदूषण नियंत्रण बोर्ड,
नोएडा

U.P.POLLUTION CONTROL BOARD
REGIONAL LABORATORY
 BLOCK-E-12/1,SECTOR-1,NOIDA,GAUTAM BUDH NAGAR

| | |
|--------------------------------|--|
| 1 Name of the Industry | M/s-Saroj Construction Company Sector-135, Village-Nangli Wazidpur, Noida, Gautam Budh Nagar |
| 2 Sample Collected by | Sri-K.M. Srivastava ,A.E.E., Sri-Sushil Kumar, S.A. & Sri Ashish Chauhan, J.R.F. |
| 3 Date of Monitoring | 20.06.2020 |
| 4 Stack Height (Meters) | 14 Meters |
| 5 Stack Dia (Meters) | 0.30 Meter (Mild Steel) |
| 6 Stack Attached to | Hot Mix Plant (60-90 MT/Hr) |
| 7 Type of fuel used | Diesel Oil |
| 8 Fuel Consumption | Diesel Oil-250-300 Lts/Hr (Approx) |
| 9 Ambient Temperature (° C) | 38 ° C |
| 10 Stack Temperature (° C) | 81 ° C |
| 11 Average Velocity (m/sec.) | 9.16 m/sec. |
| 12 Average Flow rate (LPM) | 16 LPM |
| 13 Net Sampling Time (Minutes) | 40 Minutes |
| 14 Control Devices (if any) | Bag Filter |

| PARAMETER | Result (mg/Nm ³) | Standard (mg/Nm ³) |
|--|---------------------------------|-----------------------------------|
| Particulate Matter(mg/Nm ³) : IS Method No. 11255 (Part-I), 1985 | 133.0 | 150.0 |


 24/06/2020
 (Sushil kumar)
 Scientific Assistant


 24.06.2020
 (K.M. Srivastava)
 Asstt.Environment Engineer


 (Praveen Kumar)
 Regional Officer


 कृष्ण मोहन श्रीवास्तव
 सहा० पर्या० अभियन्ता
 उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड,
 नोएडा



UTTAR PRADESH POLLUTION CONTROL BOARD

REGIONAL LABORATORY

BLOCK-E-12/1, SECTOR-1, NOIDA, GAUTAM BUDH NAGAR

AMBIENT AIR MONITORING REPORT

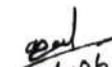
Name of Monitoring Site :M/s-Saroj Construction Company
Sector-135, Village-Nangli Wazidpur,
Noida,Gautam Budh Nagar.

Date of Monitoring : 20.06.2020

Monitoring By : Sri-K.M. Srivastava ,A.E.E., Sri-S.K. Singh, J.E. (Work Circle-9), Noida Authority,
Sri-Sushil Kumar, S.A. & Sri Ashish Chauhan, J.R.F.

| S.No. | Location | All values are in $\mu\text{g}/\text{m}^3$ | | | |
|-----------------------|---|--|--|--|----------------------|
| | | PM ₁₀ (Standard Value 100) | SO ₂ (Standard Value 80) | NO ₂ (Standard Value 80) | Weather Condition |
| 1. | Near Office and Store of M/s-Saroj Construction Company, Sector-135, Village-Nangli Wazidpur, Noida | 95.0 | 12.0 | 32.0 | Clear |
| CPCB Standards | | 100.0 | 80.0 | 80.0 | - |


24/06/2020
Scientific Assistant


24.06.2020
Assistant Environment Engineer


Regional Officer


कृष्ण मोहन श्रीवास्तव
सहा० पर्या० अभियन्ता
उ०प्र० प्रदूषण नियंत्रण बोर्ड,
नोएडा

नौएडा

नवीन ओखला औद्योगिक विकास प्राधिकरण

कार्यालय वरिष्ठ प्रबन्धक

वर्क सर्किल-9, सैक्टर-39, नौएडा

Recd
17/11
24/07/20

पत्र सं० नौएडा/व०प्र०-व०स०-9/2020/1230

दिनांक

10/07/20

पुनः सील प्रमाण पत्र

माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा एप्लीकेशन सं० 618/2016 में (M.A. No. 399/2019) दिनांक 21.08.2019 को निम्नलिखित आदेश पारित किये गये :-

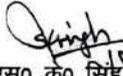
M.A. No. 399/2019

The Learned Counsel for respondents submit that before finally deciding the application it would be appropriate that inspection of the unit may be conducted by Uttar Pradesh Pollution Control Board and NOIDA Authority. For that purpose the unit may be permitted to run for three weeks, after being de-sealed by the NOIDA Authority. Thereafter, the unit shall not function. report may be filed by the Uttar Pradesh Pollution Control Board and NOIDA Authority within two weeks, thereafter..

उपरोक्त आदेशों के क्रम में M/s Saroj Construction Co. के द्वारा अपने हॉट मिक्स प्लांट को डि-सील करने हेतु आवेदन प्रस्तुत किया गया। इस सम्बन्ध में मुख्य कार्यपालक अधिकारी महोदय की स्वीकृति के उपरांत वर्क सर्किल-9 के पत्र सं० नौएडा/प०अ०-व०स०-9/2019/1560 दिनांक 06.11.2019 के द्वारा उक्त हॉट मिक्स प्लांट को गठित समिति के निरीक्षण के उद्देश्य से डि-सील किया गया था।

माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली के उपरोक्त उल्लेखित आदेशों के अनुपालन में गठित समिति के द्वारा प्लांट का निरीक्षण दिनांक 19.06.2020 को कर दिया गया है। अतः उपरोक्त के परिप्रेक्ष्य में उक्त दिनांक 10.07.2020 को उक्त हॉट मिक्स प्लांट को पुनः सील किया जाता है।

माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा दिये गये निर्देशों का पालन M/s Saroj Construction Co. द्वारा सुनिश्चित किया जायेगा। उक्त हॉट मिक्स प्लांट पर मा० माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली के निर्देशों की अवहेलना होने पर M/s Saroj Construction Co. स्वयं जिम्मेदार होंगे।


(एस० के० सिंह)
10/07/2020

सहा० प्रबन्धक, व०स०-9


(विनोद चौहान)
10/07/2020

मै० सरोज कन्सट्रक्शन कम्पनी
210/220, पी-3, कृष्णा अपरा प्लाजा
सैक्टर-18, नौएडा

प्रतिलिपि :-

1. जिलाधिकारी, गौतमबुद्धनगर (नोडल अधिकारी) को सादर सूचनार्थ।
2. अपर मुख्य कार्यपालक अधिकारी-(एस) महोदय के सादर अवलोकनार्थ।
3. मुख्य विधि सलाहकार महोदय को सादर सूचनार्थ।
4. महाप्रबन्धक महोदय को सादर सूचनार्थ।
5. क्षेत्रीय अधिकारी, उत्तर प्रदेश प्रदूषण बोर्ड, सैक्टर-1, नौएडा।
6. प्रबन्धक-आर/श्री एस० के० सिंह, सहा० प्रबन्धक।
7. थानाध्यक्ष, थाना-एक्सप्रेस वे, सैक्टर-135, नौएडा।



वरिष्ठ प्रबन्धक
वर्क सर्किल-9, नौएडा

ASB
per
24/7


कृष्ण मोहन श्रीवास्तव
सहा० पर्या० अभियन्ता
उ०प्र० प्रदूषण नियंत्रण बोर्ड,
नौएडा